NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

Name (in Capital)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

1. D. Tayalakhu KSRS 10

Council for Responde D. John

Represented by

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed for time to make submissions. Time is extended at request. Put up on 08.01.2018.

-50 -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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